

**THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Web-based Video Conferencing platform)**

**ITEM No.26
I.A Nos.61, 63, 78, 97, 98, & 101 of 2020
CP(I&B) No.84/BB/2019**

IN THE MATTER OF:

M/s. Pratap Chandra Pandhy & Ors. ... Petitioner
v.
M/s. Dreamz Infra India Ltd. ... Respondent

Order U/s.7 of I&B, Code 2016

Order delivered on 02.11.2021

CORAM:

**SHRI AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : None
For the Respondent : Ms. Gayathri Poti, Adv.

ORDER

I.A Nos. 61, 63, 78, 97, 98 & 101 of 2020

1. Heard Ms. Gayathri Poti, learned Counsel for the Respondents.
2. It is submitted that arguing Counsel is not well.
3. List all the I.As on 30.11.2021

— sd —

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

— sd —

**(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)**